

**HIGH COURT OF GUJARAT**

**CIRCULAR**

Date: 10-04-2020

As per order passed by Honourable the Chief Justice on 10-04-2020, this is to inform all concerned that, from Wednesday, 15th April, 2020, additional Single Judge Benches and Division Bench will be constituted to hear pending bail applications, temporary bail applications, both of under-trial prisoners and also in pending appeals, anticipatory bail applications and preventive detention matters, in addition to the similar fresh matters being filed. All advocates desirous of getting their pending matters of the above categories listed and heard may send their request by email to the High Court Registry, office of the Public Prosecutor, Government Pleader and Assistant Solicitor General, as the case may be, to the email address as notified in the circular dated 22.03.2020. Upon receipt of such request, the matters would be listed before the appropriate benches after being duly notified in the cause-list as per prevailing practice.

ALL ABOUT LAW

*Rsem*  
**REGISTRAR GENERAL**